

ANNEXURE - B

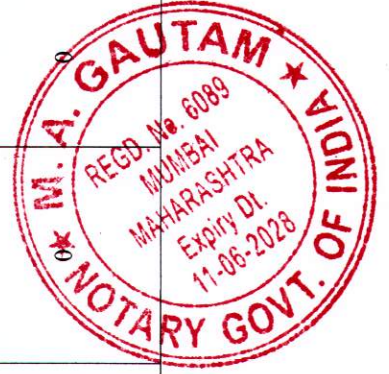
Consolidated List of Creditors of Corporate Debtors - Sigtia Group

Summary of List of claims as on March 16, 2026

Drawn for claims up to March 16, 2026

Filing under clause (ca) of sub-regulation (2) of regulation 13 of the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

Sr.	Category of creditor	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims not admitted	Amount of claims under verification	Details in Annexure	Remarks, if any
		No. of claims	Amount	No. of claims	Amount of claims admitted					
1	Secured financial creditors belonging to any class of creditors	0	0	0	0	0	0	0	1	No claims have been received till March 16, 2026
2	Unsecured financial creditors belonging to any class of creditors	04	1,22,22,00,000	0	0	0	1,22,22,00,000	0	2	Annexure -2
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	01	92,00,02,22,246	01	73,99,94,51,154	0	18,00,07,71,092	0	3	Annexure -3
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	01	3,00,00,000	0	0	0	3,00,00,000	0	4	Annexure -4



5	Operational creditors (Workmen)	0	0	0	0	0	0	0	0	0	0	0	0	0	0	No claims have been received till March 16, 2026
6	Operational creditors (Employees)	0	0	0	0	0	0	0	0	0	0	0	0	0	0	No claims have been received till March 16, 2026
7	Operational creditors (Government Dues)	06	6,42,19,93,488	05	4,31,84,33,212	2,10,35,60,276	0	0	0	0	0	0	0	0	0	Annexure-7
8	Operational creditors (other than Workmen and Employees and Government Dues)	03	1,04,04,12,005	0	0	49,96,12,005	54,08,00,000	0	0	0	0	0	0	0	0	Annexure - 8
9	Other creditors, if any, (other than financial creditors and operational creditors)	01	1,13,30,77,519	0	0	0	1,13,30,77,519	0	0	0	0	0	0	0	0	Annexure-9
Total		16	101,84,79,95,258	06	78,31,78,84,366	2,60,31,72,281	20,92,68,48,511	0	0	0	0	0	0	0	0	



Annexure 8

Consolidated List of Creditors of Corporate Debtors - Sigtia Group

List of Operational creditors (other than Workmen and Employees and Government Dues) as on March 16, 2026

Sr No.	Name of Creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any	
		Date of receipt	Amount claimed	Total amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% voting share in CoC						
Sigtia Constructions Private Limited															
a.	Girish Rupshi Gada	04-03-2025	13,52,00,000	0	Unsecured	0	0	0	No	0	0	13,52,00,000	0	-	
b.	Dinesh Odhavji Thakkar	25-02-2025	40,56,00,000	0	Unsecured	0	0	0	No	0	0	40,56,00,000	0		
c.	Vile Parle Prem Nagar Sahkari Gruhnirman Sanstha Ltd	31-07-2025	49,96,12,005	0	Unsecured	0	0	0	No	0	49,96,12,005	0	0	Refer Note:1	
Total			1,04,04,12,005	0				0		0	49,96,12,005	0	54,08,00,000	0	



Note1:

This Claim of Rs. 499,612,00/- is towards alleged outstanding transit rent filed by the Society/slum dwellers. The claim could not be verified due to non-availability of certified records from the Slum Rehabilitation Authority despite requests by the Resolution Professional. In the absence of verification and pending determination of liability, if any, of the Corporate Debtor, the claim has been recorded as a contingent claim.

